CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA. 337 of 1996. (UNLISTED)

Date of Order: 08.03.96.

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman. Hon'ble Mr. M.S.Mukherjee, Administrative Member.

K. S. MENON
-VSUNION OF INDIA & ORS.

ORDER

This petitioner has been presented as unlisted motion to-day by Mr.B.R.Das,ld.counsel,appearing with Mr.Bishnupada Manna,ld.counsel,on behalf of the petitioner. None is present on behalf of the respondents.

The case be listed for admission hearing on 24.7.96. Meanwhile, the petitioner shall serve copies on all the respondents. Respondents shall also file reply at least a week before the next date.

On hearing Mr.Das.ld.counsel, we direct by way of an interim measure, that the impugned order dt.6.2.96.A.I to the petition, shall remain stayed until further orders. This shall however, stand in the way of the authorities of A.I sending the petitioner back to the parent Department meanwhile.

Let a plain copy of this order be handed over to the ld.counsel for the petitioner who will communicate the same to all the respondents.

(M.S.Mukherjee)
Member(A)

(A.K.Chatterjee)
Vice-Chairman.